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ted to be completed by 31st March, 1982. Work on Howrah-Sheakhala BG line could not be started due to non-availability of funds. The question of including Budge Budge-Namkhana BG line including the branch line from Kulpi to Lakshmikantapur (100 kms.) is under consideration in consultation with the Planning Commission.

State-wise Route Kilometres

State	Route Kms.				
West Bengal .				3,722	
Andhra Prades	h.			4,709	
Assam				2,194	
Bihar				5,312	
Gujarat .				5,671	
Haryana .				1,450	
Himachal · Pra	adesh			256	
Jammu & Kasl	ımir			77	
Karnataka .				3,013	
Kerala .				916	
Madhya Pradesl	h.			5,739	
Maharashtra			•	5,234	
Nagaland .				9	
Orissa .				1,948	
Punjab				2,139	
Rajasthan .				5,614	
Tamil Nadu .				3,822	
Tripura .				12	
Uttar Pradesh				8,81 t	
Union Territories:					
Chandigarh .				11	
Delhi				168	
Goa, Daman &	Diu			79	
Pondicherry .				27	

Rules for Regulating Business of Major Trust Boards

7773 SHRI D. S. A. SIVAPRAKA-SAM: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether any Rules have been framed under the Major Port Trust Act by the Government of India for regulating the business of Major Trust Boards; and
 - (b) if so, the details thereof?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEEREN. DRA PATIL): (a) Yes, Sir.

(b) These Rules regulate the frequency of Board meetings, calling of special meetings, circulation of agenda papers, holding of poll, recording minutes of the meetings, and adjournment of meetings etc.

रायपुर रेलबे स्टेशन

7774. श्री कैयूर भूषण : वया रेल मंत्री यह बताते की कृपा करेंगे कि :

- (क) क्या रायपुर रेलवे स्टेशन के विकास की कोई योजना है; ग्रीर
- (ख) यदि हां, तो तत्सम्बन्धी व्यौरा क्या है ?

रेल मंत्रालय तथा संसदीय कार्यं विभाग में उप मंत्री (श्री मिल्लिकार्जुंन): (क) ग्रीर (ख) रायपुर रेलवे स्टेशन को दिवासित करने की कोई वड़ी योजना नहीं है लेकिन, निम्नलिखित सुविधाश्रों की व्यवस्था करने से संबंधित कार्यं प्रगति पर है।

- (;) डारमिटरी की व्यवस्था ।
- (ii) मुख्य प्लेटफार्म के ऊपर ग्रतिरिक्त छत ।
- (;;;) व्यापारियों के लिए प्रतीक्षालय ।
- (iv) सार्वजनिक उद्घोषण प्रणाली के लिए कोठरी।

इसके श्रतिरिक्त, 1981-82 में दवीप प्लेटफार्म पर उसको छत को 300 फुट लम्बी करने के संबंध में विवार किया जा रहा है।

Construction of a Bus Terminus in Yamuna Vihar

7775. SHRI HARISH CHANDRA SINGH RAWAT: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether it is a fact that the Delhi Development Auhority propose to construct a bus terminus in Yamuna Vihar:
- (b) whether the Delhi Development Authority has allotted land therefor: and
- (c) if so, the location thereof and the time by which the construction will start?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):
(a) DTC has no proposal to construct a Main bus terminal at Yamuna Vihar.

- (b) No. Sir.
- (c) Does not arise.

यमुना बिहार में भ्रपंजीकृत डाक्टरों द्वारा प्राइवेट क्लिनिकों का चलाया जाना

7776. श्री हरीश चन्द्र सिंह रावत : क्या स्वास्थ्य भीर परिवार कल्याण मंती यह बताने की अना करेंगे कि :

- (क) क्या यमुना बिहार कालोनी में कुछ अनिधि हत अपंजी हत डाक्टर अपने प्राइवेट किनित्य चला रहे है;
- · (ख) क्या एक डाक्टर की पूरी प्रहेतायें रखने वाले व्यक्ति इस कालानी के कुछ मक्षानों में डाक्टरी व्यवस्था कर

रह हैं और वे रोगियों को गलय झीवाधयां दे रहें हैं; झीर

(ग) यदि हुं।, तो क्या सरकार इस बारे में उनवारात्मक कार्यक्ष हो करेगो?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री नीहार रंजन लस्कर): (क) श्रीर (ख), दिल्ला प्रशासन के ह्यान में ऐसाक्रुकोई मामला नहीं ग्रायाजर

(ग) यह प्रश्ना नहीं उठता ।

Appointments made as Substitutes in Dhanbad Division

7777. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

- (a) the details of appointments made as Substitutes in each Department of Dhanbad Division from 1979 to 1981 year-wise:
- (b) the policy followed regarding such appointments;
- (c) the total number of local adivasis and Harijans appointed as Substitutes during the above period; and
- (d) the reasons and justifications for not appointing the sons of non-Railwaymen as Substitutes?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIA-MENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The number of Substitutes appointed is as under.

D ntractin int	1979	1980	1981
Mechanical (C&W)	104	101	o
Mechanical (Power)	274	46	20)
Transportation and Commercial .	17	6 111	Nil
Coal Commercial	. 1	14 2	6 N